

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 302/GT/2020**

Subject: Petition for truing up of annual fixed charges for the 2014-19 tariff period in respect of the Feroze Gandhi Unchahar Thermal Power Station Stage-1 (2X210 MW).

**Petition No. 431/GT/2020**

Subject: Petition for determination of tariff for the 2019-24 tariff period in respect of the Feroze Gandhi Unchahar Thermal Power Station Stage-1 (2X210 MW).

Petitioner: NTPC Limited

Respondents: Uttar Pradesh Power Corporation Limited and 10 others

Date of Hearing: **14.7.2022**

Coram: Shri I.S Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties present: Ms. Swapna Seshadri, Advocate, NTPC  
Ms. Ritu Apurva, Advocate, NTPC  
Ms. Ashabari Basu Thakur, Advocate, NTPC  
Shri Mansoor Ali Shoket, Advocate, TPDDL  
Shri Nitin Kala, Advocate, TPDDL  
Shri Kunal Singh, Advocate, TPDDL  
Shri Vishal Sagar, Advocate, TPDDL  
Ms. Megha Bajpeyi, BRPL  
Shri Aditya Ajay, Advocate, BRPL and BYPL  
Shri Rahul Kinra, Advocate, BRPL and BYPL  
Shri Hemant Khera, Advocate, BRPL and BYPL

**Record of Proceedings**

These petitions were called out for virtual hearing.

2. During the hearing, the learned counsel for the Petitioner referred to the claims of the Petitioner and made detailed oral submissions in these matters.
3. The learned counsel for the Respondent, TPDDL and the learned counsel for the Respondent BRPL also made detailed oral submissions in these matters.
4. The learned counsel for the Respondent BYPL adopted the submissions of the learned counsel for the Respondent BRPL.



5. The Commission observed that the Respondents, who have not filed their replies may do so, within **26.7.2022**, after serving copy to the Petitioner, who may file its rejoinder, if any, by **2.8.2022**. Pleadings shall be completed by the parties within the due dates mentioned and no extension of time shall be granted.

6. Subject to the above, order in these petitions were reserved.

**By order of the Commission**

**Sd/-**  
(B. Sreekumar)  
Joint Chief (Law)

